

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 182/GT/2013**

Subject: Revision of tariff of Vindhyachal Super Thermal Power Station Stage I (1260 MW) for the period from 01.04.2009 to 31.03.2014-  
Truing up of tariff determined by order dated 12.09.2012 in Petition No. 227/2009.

Date of Hearing: **15.4.2014**

Coram: Shri Gireesh B Pradhan, Chairperson  
Shri M.Deena Dayalan, Member  
Shri A.K. Singhal, Member  
Smt. Neerja Mathur, Member (EO)

Petitioner: NTPC Ltd., New Delhi

Respondents: MPPMCL & 6 others.

Parties Present: Shri Vivek Kumar, NTPC  
Shri A.S.Pandey, NTPC  
Shri S.K.Jain, NTPC  
Shri A.K.Srivastava, NTPC

**RECORD OF PROCEEDINGS**

The petition was re-listed today for directions.

2. During the hearing, the representative of the petitioner submitted that all additional information as called for by the Commission has been filed and copies served on the respondents. Accordingly, the representative of petitioner prayed that tariff of these generating stations may be determined from the respective dates of their commercial operation till 31.3.2014. None appeared on behalf of the respondents.

3. The Commission reserved its order in the petitions.

By order of the Commission

**Sd/-**  
(T. Rout)  
Chief (Law)